



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/688/2020

Tuesday, this the 07th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)

1. Ayaz Chowdhary, Age 31 years S / o Mohd. Akbar R / o Village Gurdhan Bala Tehsil and District Rajouri
2. Mohd. Anwar Age 27 years S / o Abdul Ghani R / o Village Fatehpur, Tehsil and District Rajouri.
3. Sunny Sasan, Age 31 years S / o Ranjeet Singh R / o Muradpur, Tehsil and District Rajouri.
4. Mohd. Nayeem age 35 years S / o Mohd. Aslam R / o Upper Badakana, Tehsil Thannamandi District Rajouri
5. Sanjeev Sharma, Age 33 years S / o Som Raj R / o Village Kote Dhara Tehsil and District Rajouri.

.....Applicants

(Advocate: Mr. Ajaz Chowdhary)

Versus

1. District Development Commissioner, Rajouri
Chairman Selection Committee for Rehbar - e - Khel
2. District Youth Services & Sports Officer, Rajouri,
Member Secretary
Selection Committee for Rehbar - e - Khel

3. District Employment and Counseling Officer,
District Rajouri,
Member Selection Committee for Rehbar - e - Khel
4. Zonal Physical Education Officer,
Rajouri Member
Selection Committee for
Rehbar - e - Khel
5. Zonal Physical Education Officer,
Rajouri Member
Selection Committee for
Rehbar-e-Khel
6. Director General Physical Education
Jammu

.....Respondents

(Advocate: Mr. Rajesh Thapa)

O R D E R

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A with liberty to file fresh O.A.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present O.A with liberty to file afresh in accordance with law.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(Mr. Pradeep Kumar)
Member(A)**

**(Rakesh Sagar Jain
Member (J)**

rk*